

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 5
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd.

..... Petitioners/Applicant

v.

Victory Infratech Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 28.11.2019

Coram:

SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -

ORDER

Status report filed by the RP for placing on record the list of debtor and constitution of COC along with an affidavit in support. The same is taken on record subject to all just exceptions. The office is directed to maintain the record and place the same before the Bench at the time of final disposal.

The application stands disposed of.

Sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd-

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)

28.11.2019
Dilshad